

ITEM NO.101

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 251/2016

ABHIMEET SINHA & ORS.

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT PATNA & ORS.

Respondent(s)

(IA No. 53727/2017 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 53726/2017 - BRING SUBSEQUENT FACTS AND DOCUMENT ON RECORD, IA No. 4403/2022 - DISCHARGE OF ADVOCATE ON RECORD, IA No. 16/2017 - EARLY HEARING APPLICATION, IA No. 13/2016 - INTERVENTION APPLICATION, IA No. 12/2016 - INTERVENTION APPLICATION, IA No. 132828/2021 - INTERVENTION APPLICATION, IA No. 7/2016 - INTERVENTION APPLICATION, IA No. 4/2016 - INTERVENTION APPLICATION, IA No. 14/2017 - INTERVENTION APPLICATION, IA No. 101505/2021 - INTERVENTION/IMPLEADMENT AND IA No. 8/2016 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 663/2021 (X)

(IA No. 20729/2022 - CLARIFICATION/DIRECTION)

W.P.(C) No. 735/2021 (X)

(IA No. 28154/2022 - APPLICATION FOR PERMISSION, IA No. 33539/2022 - CLARIFICATION/DIRECTION AND IA No. 76629/2021 - STAY APPLICATION)

W.P.(C) No. 1073/2022 (X)

(IA No. 8802/2023 - APPROPRIATE ORDERS/DIRECTIONS AND IA No. 185951/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1146/2022 (X)(FOR ADMISSION and IA No.202533/2022-EX-PARTE AD-INTERIM RELIEF
IA No. 202533/2022 - EX-PARTE AD-INTERIM RELIEF)W.P.(C) No. 785/2023 (X)

(FOR ADMISSION and IA No.149522/2023-GRANT OF INTERIM RELIEF)

Date : 07-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

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Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.

Mr. Deepak Goel, AOR

Mr. Anup Kumar, AOR

M/S. Parekh & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

Learned counsel for the parties to file brief
written submissions by 15.02.2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR

